POST OFFER PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE SHAREHOLDERS OF MATHER AND PLATT FIRE SYSTEMS LIMITED

Registered Office: Chinchwad Works, Mumbai Pune Road, Chinchwad (East), Pune - 411019. Maharashtra, India

This Public Announcement ("Announcement") is being issued by SBI Capital Markets Limited ("Manager to the Offer") on behalf of WILO AG and Allied Centrifugal Pumps Private Limited (ACP) (collectively referred to as "Acquirers"). On Tuesday, 19th July, 2005, the Acquirers made a Public Announcement ("PA") in compliance with and pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations") to acquire 6,80,530 fully paid-up equity shares of Rs. 10/- each representing 20% of the issued and subscribed capital of Mather and Platt Fire Systems Limited at a price of Rs. 14.69/- per share. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA. The offer formalities have been completed and the dispatch of payment consideration has been done on 13th October, 2005. The details are as under:

1. Name of the Target Company : MATHER AND PLATT FIRE SYSTEMS LIMITED
2. Name of Acquirers : M/s WILO AG AND ACP
3. Name of Managers to the Offer : SBI CAPITAL MARKETS LIMITED
4. Name of Registrars to the Offer : KARVY COMPUTERSHARE PRIVATE LIMITED
5. Offer Details:
   a. Date of opening of the Offer : Friday, 9th September, 2005
   b. Date of closure of the Offer : Wednesday, 28th September, 2005
6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer Document		Actuals	
1.	Offer price	Rs. 14.69		Rs. 14.69	
2.	Shareholding of Acquirers (No. & %) before MOU/PA	Nil		Nil	
3.	Shares acquired by way of MOU (No. & %)	18,71,455 (55% of issued capital)		18,71,455 (55% of issued capital)	
4.	Shares acquired in the open offer (No. & %)	6,80,530 (20% of issued capital)		16,242 (0.48% of issued capital)	
5.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 99,96,986		Rs. 2,38,594.98	
6.	Shares acquired after PA, but before 7 working days prior to closure date, if any (No. & %) 6.1 Price of the shares acquired 6.2 No. of shares acquired 6.3 % of shares acquired	NIL		NIL	
7.	Post offer shareholding of Acquirers (No & %) (2+3+4+6)	25,51,985 (75% of issued capital)		18,87,697 (55.48% of issued capital)	
8.	Pre & Post offer shareholding of Public (No & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		15,31,043 shares (45% of issued capital)	8,50,513 shares (25% of issued capital)	15,31,043 shares (45% of issued capital)	15,14,801 shares (44.52% of issued capital)

7. Status of the escrow account, whether released or not : Special A/c No. 004010200545051 held with UTI Bank, Fort Branch, Mumbai was funded to the extent of Rs. 3.50 lakhs to make payment of consideration to all shareholders whose shares were accepted. The balance in the escrow account as well as the bank guarantee will be released shortly to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor complaints received, if any : Nil

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in. The Acquirers accept joint and several responsibility for the information contained in this Public Announcement.

Issued by: MANAGER TO THE OFFER

SBI Capital Markets Limited

SBI Capital Markets Limited
202, Maker Tower 'E'
Cuffe Parade, Mumbai 400 005
Tel.: +91-22-2218 9166 Fax: +91-22- 2218 8332
Contact Person: Mr. Ashish Dev
Email: mpfsl.offer@sbicaps.com

On behalf of Acquirers:

Mr. Otto Northe residing at Zum Hombach 39 D 58339 Breckerfeld / Germany,
Telephone No. +491722704974
Mr. Bertrand Duval residing at 35, rue de la Croix de Fer F-78100 Saint-Germain-en-Laye / France,
Telephone No. +33680582270

Date: 26th October, 2005

Place: Mumbai